

at 5 per cent of annual export obligation subject to a maximum of Rs. 5 lakhs.

12.00 NOON

[The Vice-Chairman (Shri Jagesh Desai) in the Chair]

**REPORTED NON/UNFURLING OF THE NATIONAL FLAG ON THE 15TH AUGUST BY THE CHIEF MINISTER OF WEST BENGAL**

श्री सुरेद्रजीत सिंह अहलवालिया (बिहार) : उप सभाध्यक्ष महोदय, मैं नेशनल डेय पर एक बात कहना चाहता हूँ कि श्री जयान्त बसु, बंगाल के चीफ मिनिस्टर 15 अगस्त या 26 जनवरी को झंडा नहीं लहराते हैं, क्यों ? (व्यवधान) . . .

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no.... (Interruptions) . . . No, please .... (Interruptions) . . . Let nothing be recored.... (Interruptions) . . . I cannot allow you. No; I cannot allow you. Nothing will go on record ... (Interruptions) . . . No, please Please sit down .... (Interruptions) . . . Please sit down .... (Interruptions) . . . Order, order, order, please .... (Interruptions)

श्री सुरेद्रजीत सिंह अहलवालिया :

SOME HON. MEMBERS: \*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): All of you, please sit down .... (Interruptions) . . . I am on my legs .... (Interruptions) . . . I am on my legs .... (Interruptions) . . . Please sit down .... (Interruptions)

\*Not recorded.

.... You see, you have to take the permission of the Chairman. Then only I can allow you. I cannot allow you just like that .... (Interruptions) . . . Nothing will go on record ... (Interruptions) . . . Please sit down .... (Interruptions) . . . Please sit down; please sit down .... (Interruptions) . . . I cannot allow you .... (Interruptions) . . . You ask the Chairman .... (Interruptions) . . . You see, for every thing you have to take the permission of the Chair. I cannot allow you otherwise (Interruptions) . . . Order, order, please.. (Interruptions) . . . Order, please. All of you, please sit down. I am on my legs .. (Interruptions) . . . I am on my legs. Please sit down .. (Interruptions) . . . As I have already said, nothing will go on record. So, please sit down. I am on my legs ... (Interruptions) . . . I will explain to you. But please sit down. Please co-operate with me. Please sit down .. (Interruptions) . . . For this purpose, you should have gone to the Chairman and you should have asked the Chairman.

SHRI SURESH KALMADI (Maharashtra): The Home Minister is here .. (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He has not been given permission. . . (Interruptions) . . . I cannot allow you. Nothing will go on record.

SOME HON. MEMBERS: \*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Now, Papers to be laid on the Table. Yes, Mr. Ausari.